

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3646
ANSWERED ON:19.04.2010
COMPUTERISATION OF LAND RECORDS
Kodikunnil Shri Suresh

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Kerala Government has submitted a detailed Project report for the computerization of land records in the Land Revenue Department in January, 2009;
- (b) if so, whether the proposal includes procurement of hardware in the remaining eight hundred villages, sixty three talukas and fourteen District Collectorates and also for the procurement of necessary application software;
- (c) whether the Union Government has considered and approved this proposal of the Kerala Government; and
- (d) if so, the time by which the amount for this project is likely to be released to the Kerala Government?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) and (b): Yes, Sir.

(c): The Government of Kerala was advised on 2.3.2009 to submit the proposal for consideration under the National Land Records Modernization Programme (NLRMP), which was approved by the Government of India on 21.8.2008 as a Mission Mode Project of the Department of Land Resources (DoLR), Ministry of Rural Development, Government of India.

(d): The DoLR has released a sum of Rs.700.79 lakh under the NLRMP during the year 2009-10 to Kerala.